

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

11.1.2007

OA 431/2006

None present for the applicant.

Let the matter be listed on 20.2.2007.


(J.P. SHUKLA)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

vk

20.02.2007

OA No. 431/2006

Mr. shiv Shankar, Proxy counsel for
Mr. P.V. Calla, Counsel for applicant.

There is no force in this case filed by the applicant. Hence the
same is dismissed at the admission stage itself.


(J.P. SHUKLA)
MEMBER (A)

*Copies Sent
Vide a/c
14/2/2007
AHQ*